

Name of the Corporate Debtor: M. P. ENTERPRISES & ASSOCIATES LIMITED; Date of Commencement of CIRP: 02-05-2023; List of Creditors as on: 14-02-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10	1969122153	10	1897122153	93.64		0	72000000	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	147705346	1	32379295	1.60		0	74560214	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	39	11885694	4	2136401	0.11		0	2064405	Annexure 6
7	Operational creditors (Government Dues)	3	36311526	3	33799385	1.67		0	2512141	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	24	268065869	14	60536559	2.99		0	184339868	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		80	2433090588	32	2025973793	100.00		71640167	335476628	